

correcting them. Let us not merely say that everything is wrong and nothing is right. When everything is wrong, nothing can be set right. Who will set it right? Therefore, there are many things which are good. There are many things which may be also wrong. I am not prepared to say that nothing is going wrong. I cannot say there is no abject poverty in this country. There is poverty in this country and we must remove it. Can we remove it in two or five years? We would need 20 or 30 years to do so; that also we can do provided we go about it industriously and together in a co-operative manner. You cannot remove this kind of poverty by a magical wand anywhere. No country has done it. Other countries have taken 100 or 200 years to do this kind of thing in olden days, when they had leisure. We do not have that leisure. We do not want to have that and we cannot afford to have it. But we must also have a sense of proportion. We cannot go on expecting things which cannot be done.

Therefore, as long as these kinds of things remain, there are bound to be some disparities here and there. There are bound to be some wrong sections. These are a reminder to us all the while that we must not be complacent. As long as one man remains poor or unhappy, we cannot consider ourselves satisfied, but because there are some men like that should we not acknowledge that many people also have profited and gone ahead? That is what we should do and see that those who go ahead help those who do not go ahead and make them go ahead and help them in going ahead. That is what we are seeking to do in this country. That is the attempt that we are making through the budgets, legislations and through the Government that we are privileged to carry on because the people have reposed that confidence in the party to which I have the honour and privilege to belong.

Mr. Speaker: The question is:

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1962-63, be taken into consideration."

The motion was adopted.

16.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND REPORT

Shri Hem Raj (Kangra): I beg to move:

"That this House agrees with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th June, 1962."

Mr. Speaker: The question is:

"That this House agrees with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th June, 1962."

The motion was adopted.

16.09 hrs.

RESOLUTION RE. REMOVAL OF UNTOUCHABILITY—contd.

Mr. Speaker: The House will now resume further discussion of the resolution moved by **Shri Balmiki** on 1st June, 1962 regarding removal of untouchability. Out of 2½ hours allotted for the discussion on the resolution, 48 minutes have already been taken up.

Shri Umanath (Pudukkottai): I rise to support this resolution. Elimination of untouchability is an urgent need for the hour. When I say that, I do not raise it merely from the humanitarian angle. Its existence is an obstacle to progress and democracy.